

O/c

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/2540/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 27th July, 2020.

Sub:- **Casual leave with station leave permission.**


Ref:- Letter No. DJ.XII-2/2020/2834/E Dated 22.07.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.07.2020, along with station leave permission, with the official vehicle, at your own cost, w.e.f. the morning of 19.07.2020 till the early hours of 21.07.2020, has been granted.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/2541/A, dated 27.7.2020 

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
